

**F.No. 01(01)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 31.07.2018

**ORDER NO. 159 of 2018**

Hon'ble HOD is pleased to order the following sitting from **06.08.2018 to 17.08.2018** for **CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri Anil Choudhary, Member (Judicial) and Hon'ble Sh. Bijay Kumar, Member (Technical)	From 06.08.2018 to 17.08.2018	Customs and Excise Division Bench matters
Hon'ble Shri C.L. Mahar, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 06.08.2018 to 17.08.2018	Service Tax Division Bench Matters
Hon'ble Shri Ashok Jindal, Member (Judicial)	From 6.8.2018 to 7.8.2018	Single Member Bench Matters a notified

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified and the DB matters will get adjourned and next date of hearing will be intimated in due course.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order



**(Bineesh Kumar K.S)**  
**Deputy Registrar**

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**Dy. Registrar**

**F.No. 01(01)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 31.07.2018

**ORDER NO. 160 of 2018**


Hon'ble HOD is pleased to partially modify the roster order no. **107 of 2018** for CESTAT Chennai to the extent indicated below:-

Hon'ble, Ms. Sulekha Beevi, Member (Judicial) and Hon'ble Sh. V.Padmanabhan, Member (Technical)	From 06.08.2018 to 10.08.2018	Excise Division Bench matters
Hon'ble Sh. Madhu Mohan Damodhar, Member (Technical) and Hon'ble Shri P. Dinesha, Member (Judicial)	From 06.08.2018 to 10.08.2018	Customs & Service Tax Division Bench matters

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified and the DB matters will get adjourned and next date of hearing will be intimated in due course.

By Order

  
**(Bineesh Kumar K.S)**  
**Deputy Registrar**

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**Dy. Registrar**